

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

51. IA 847/2023 in C.P. (IB)/4550(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

**NAME OF THE PARTIES:- IA 847/2023 Employees Provident
Fund Organisation Vs. Mr. Fanendra
Harakchand Munot
IN THE MATTER OF
Oriental Bank of Commerce
Vs.
Shree Bhimeshwari Ispat Pvt Ltd.**

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 847 of 2023:- None present for the Applicant. List this matter on
28.02.2024.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)